

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 86/(MAH)/2014
IA No. 01/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

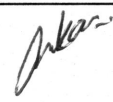

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Mr. Sadashiv S. Patil & Ors.

V/s.

M/s. Warana Agro Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------------------------------|----------------------------|--|
| 1. | Omkar V. Deosthale PCS | AR for Respondent 2. |  |
| 2. | Chirag R. Sonecha | Adv for all Petitioners |  |

ORDER

IA No. 01/2017 in CP No.86/397-398/CLB/MB/MAH/2014

1. The Learned Counsel for both the parties are present.
2. I.A. No. 01/2017 heard, order to be pronounced.
3. The Petition is adjourned to **24.03.2017**. Date is duly communicated to both the sides.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

23rd February, 2017.